

GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO-557
ANSWERED ON- 07/12/2023

RECOGNITION OF INDIAN DIPLOMA/DEGREE ABROAD

557. Lt. GEN.(Dr.) D.P. VATS (RETD.)

Will the Minister of EXTERNAL AFFAIRS be pleased to state :-

- (a) The manner in which the Ministry is proactively facilitating global opportunities, including bilateral recognition, for Indian technical diploma/ degrees given the high demand overseas for technicians.
- (b) Whether any bilateral agreements have been made with foreign countries to ensure recognition of Indian technical qualifications and encourage participation in international Joint Degree Programmes; and
- (c) The manner in which the Ministry intends to collaborate with Indian technical institutions to promote awareness and participation in programs leading to dual accreditation of technical qualifications?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS

(SHRI V. MURALEEDHARAN)

(a to c) The Government has engaged with several countries and international organizations through various institutional mechanisms to ensure safe and legal mobility of Indian citizens to enable them to access the global opportunities for employment. India has signed Labor and Manpower Cooperation MOUs/Agreements with the Gulf Cooperation Council countries (Bahrain, Kuwait, Oman, Qatar, Saudi Arabia, and United Arab Emirates) and Jordan. These MOUs/Agreements provide the overarching framework for cooperation on Indian labour and manpower related issues. Further, to safeguard the specific interest of domestic workers in GCC Countries, agreements on Labor Cooperation for Domestic Sector have been signed with Saudi Arabia, UAE and Kuwait. Specific Labour Mobility Partnership Agreement/MOU/MOC have also been signed with Denmark , Japan, Portugal, Mauritius and Israel.

Migration and Mobility Partnership Agreements have been signed with France, UK, Germany, Australia, Austria and Italy. They are aimed at harnessing India's demographic dividend and fostering mobility for our students, academics, business people, and professionals. Specific provisions for facilitation of mobility of our students are integral part of these MMPAs. These agreements provide an institutional framework for post study visas for students to get professional experience in their fields of study through internships and also provide them opportunity to explore job opportunities after completion of study/ internship. MMPAs with Austria and Germany also have provisions for cooperation in the field of vocational education and training and carrying out joint projects in India in the field of vocational education and training with the focus on a dual system of vocational training and skill development in new, innovative and sustainable technologies.

The National Board of Accreditation (NBA) is signatory to the Washington Accord which recognizes equivalence of programs accredited by other signatory bodies. Currently there are 23 countries that are permanent signatories and 7 countries that are provisional signatories to the Washington Accord.

In addition to the above, India has also signed agreements for Mutual Recognition of Qualifications with Australia, France, Morocco and United Kingdom.

University Grants Commission has approved University Grants Commission (Academic Collaboration between Indian and Foreign Higher Educational Institutions to offer Twinning, Joint Degree and Dual Degree Programmes) Regulations, 2021. This will allow students to do parts of their programmes from both Indian and foreign universities.
